

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PUNEET SEHGAL

IA 138323/2022, in Criminal Appeal No(s). 1271/2023

DHARAMPAL & ANR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

IA No. 138323/2022 - EXEMPTION FROM FILING O.T.)

Date : 14-08-2023 These matters were called on for hearing today.

For Appellant(s)

Mr. Chandan Mishra, Adv.
Mr. Sunil Prakash Pandey, Adv.
Mr. Sandeep, Adv.
Ms. Sonali Patra, Adv.
Ms. Punam Mishra, Adv.
Mr. Chand Qureshi, AOR
Mr. Syed Mansoor Ali Rizvi, Adv.

For Respondent(s)

Mr. Vishwa Pal Singh, AOR
Mr. Surjeet Singh, Adv.
Mr. Mohd. Alim Khan, Adv.
Mr. Ashutosh Bhardwaj, Adv.
Mr. Prateek Rai, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has already filed the counter affidavit.

Records are not received from the High Court and Trial Court.

Let the reminder be issued.

List again on 6.10.2023.

PUNEET SEHGAL
Registrar